

**ORISSA HIGH COURT****FILING REPORT AS ON :11/01/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	ARBA/000002/2023	SOURAV SEKHAR BEHERA VS AUTOONE ENGG. SERVICES, PUNE	VS	// ()
2	BLAPL/0000405/2023	BENA @ DHUSA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NILGIRI /311 /2020 () //
3	BLAPL/0000406/2023	DANDAPANI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /123 /2021 () //
4	BLAPL/0000407/2023	ANIL YADAV VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 () //
5	BLAPL/0000408/2023	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /345 /2022 () //
6	BLAPL/0000409/2023	SOUMYA RANJAN MAJHI @ ALOK VS STATE OF ODISHA	MAHES DAS VS	TOMANDO /297 /2022 () //
7	BLAPL/0000410/2023	NIRMAL KUMAR NAIK VS STATE OF ODISHA	S.S.RAY 2 VS	SUNDARGARH TOWN /402 /2022 () //
8	BLAPL/0000411/2023	PANCHANAN KONHAR VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	/ /0 () //
9	BLAPL/0000412/2023	DEEPU BEHERA @ DEEPAK @ CHUIN VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	MARKAT NAGAR /109 /2021 () //
10	BLAPL/0000413/2023	KALIA @ SANDIPTA MATI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /56 /2020 () //
11	BLAPL/0000414/2023	RAGHUNATH DAS @ RAGHUNATH KUMAR DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BRAHMAGIRI /271 /2022 () //

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12	BLAPL/0000415/2023	RADHA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /495 /2022 () //
13	BLAPL/0000416/2023	LALU @ MD. MARUF RAZA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /447 /2022 () //
14	BLAPL/0000417/2023	ABDUL RAHMAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /447 /2022 () //
15	BLAPL/0000418/2023	JAYRAM MUDULI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MATHILI /43 /2021 () //
16	BLAPL/0000419/2023	SIBARAM POLAI @ POLEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /7 /2018 () //
17	BLAPL/0000420/2023	GANGADHAR CHHATRIA VS STATE OF ODISHA	RAJJEET ROY VS	BINIKA /263 /2022 () //
18	BLAPL/0000421/2023	BAPUN @ KARAN KUMAR SWAIN VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	TIRTOL /383 /2017 () //
19	BLAPL/0000422/2023	RAGUTHU BALAKRISHNA MURTY VS STATE OF ODISHA	RAGHUNATH BISWAL VS	/ /0 () //
20	BLAPL/0000423/2023	SUNITA DEVI VS STATE OF ODISHA	RAGHUNATH BISWAL VS	PAPADAHANDI /149 /2022 () //
21	BLAPL/0000424/2023	AJIT KUMAR DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHAJURIPADA /93 /2022 () //
22	BLAPL/0000425/2023	SANJAY JAYASINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
23	BLAPL/0000426/2023	MUNA MAJHI	UMAKANTA BARIK	JAIPATNA /414 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000427/2023	BHAGABAN PRADHAN	DILIP KUMAR SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000428/2023	PANDULI @ BIJAY BEHERA	SOUMYA RANJAN MOHANTY	MANGALPUR /162 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000429/2023	UMESH RATH	AMLAN SHAKTI PAUL	SPL.TASK FORCE /30 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000430/2023	SUSANTA SUNA	BIPIN KUMAR NAYAK	TUMUDIBANDHA /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000431/2023	BIGHNESH @ BIGHNESWAR BEHERA	KAUSTUVA MOHANTY	KHAJURIPADA /132 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000432/2023	BRAJA KISHORE SAHOO	RAJESH KUMAR MAHAPATRA	PURUNAKOTE /17 /2013
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000433/2023	ABHU @ ABHAYA KUMAR BHUYAN	PRATIK NAYAK	GOP /105 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000434/2023	ANIL KUMAR JENA	MANAS KUMAR CHAND	PATTAMUNDAI /308 /2018
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000435/2023	LIPU SAHOO @ LIPURAJ SAHOO	BISWARANJAN DALAI	KONARK /270 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000436/2023	PANU @ PRANABANDHU SAHU	DEBENDRA KUMAR SAHOO-1	BANTALA /129 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000437/2023	SANJAYA @ PANDA SAHU	BASUDEV PUJARI	KABISURYANAGAR (KODALA) /198 /2022
		VS	VS	()

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35	BLAPL/0000438/2023	STATE OF ODISHA GOURANGA @ GOURA TARAFDAR VS	GOPINATH MISHRA VS	// M.V.79 /2 /2022 ()
36	BLAPL/0000439/2023	STATE OF ODISHA ABHAYA KUMAR BARIK VS	BITAS KUMAR SWAIN VS	// KHANDAGIRI P.S. /539 /2012 ()
37	BLAPL/0000440/2023	STATE OF ODISHA DHARMU SABAR VS	BISWAJIT RANJAN TRIPATHY VS	// DEOGARH /345 /2021 ()
38	BLAPL/0000441/2023	STATE OF ODISHA BIJAYA MEHER VS	SATYA NARAYAN MISHRA(4) VS	// BODEN /297 /2022 ()
39	BLAPL/0000442/2023	STATE OF ODISHA DEBASIS SWAIN @ SIVA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /433 /2022 ()
40	BLAPL/0000443/2023	STATE OF ODISHA AJIT NAIK VS	JUGALA KISHORE PANDA VS	// / /0 ()
41	BLAPL/0000444/2023	STATE OF ODISHA SK. RASID VS	SANGRAM KUMAR DAS VS	// KEONJHAR TOWN /498 /2022 ()
42	BLAPL/0000445/2023	STATE OF ODISHA DHARMVIR SINGH VS	AMIT PRASAD BOSE VS	// / /0 ()
43	BLAPL/0000446/2023	STATE OF ODISHA ANIL KUMAR PUHAN VS	BITAS KUMAR SWAIN VS	// BALIANTA P.S. /241 /2022 ()
44	BLAPL/0000447/2023	STATE OF ODISHA RATAN LAL AGARWAL VS	DEVASHIS PANDA VS	// SAMBALPUR TOWN /481 /2022 ()
45	BLAPL/0000448/2023	STATE OF ODISHA BASANTA MEHER VS STATE OF ODISHA	GOKULANANDA SAHU VS	// KHARIAR /530 /2022 () //

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46	CMAPL/0000016/2023	SURESH CHANDRA PATTNAIK VS GOVT. OF ORISSA	JAJATI KISHORE MOHANTY VS	// 0 //
47	CMAPL/0000017/2023	NALINIKANTA MOHANTY VS GOVT. OF ORISSA	JAJATI KISHORE MOHANTY VS	// 0 //
48	CMAPL/0000018/2023	ARATI SATAPATHY VS GOVT OF ORISSA	JAJATI KISHORE MOHANTY VS	// 0 //
49	CMAPL/0000019/2023	NIRMAL KANTA MOHANTY VS GOVT OF ORISSA	JAJATI KISHORE MOHANTY VS	// 0 //
50	CMAPL/0000020/2023	SURYAMANI DAS VS GOVT OF ORISSA	JAJATI KISHORE MOHANTY VS	// 0 //
51	CMAPL/0000021/2023	M/S.SCIENTIFIC TRTADERS VS COMMISSIONER OF SALES TAX,CUTTACK	ADV. VS	// 0 //
52	CMAPL/0000022/2023	M/S.SCIENTIFIC TRTADERS VS COMMISSIONER OF SALES TAX,CUTTACK	ADV. VS	// 0 //
53	CMP/0000034/2023	GOURANGA CHARAN KHUNTIA VS SUDAM CHARAN KHUNTIA	ALOK KUMAR MOHANTY VS	// 0 //
54	CMP/0000035/2023	PREMALATA PRADHAN VS PRADEEP KUMAR MISHRA	ASWINI MOHANTY VS	// 0 //
55	CMP/0000036/2023	M/S. SWAGATH URETHANE PVT. LTD., HYDERABAD VS M/S. TEGA INDUSTRIES LTD., KOLKATA	PRABHU PRASANNA BEHERA VS	// 0 //
56	CONTC/0000165/2023	PRADIP KUMAR SENAPATI VS ASWATHY S, I.A.S.	ADV VS	// 0 //
57	CONTC/0000166/2023	DILIP KUMAR CHOUDHURY	ADV	//

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		VS	VS	0
		ASWATHY S, I.A.S.		//
58	CONTC/0000167/2023	ASIT KUMAR MAHAPATRA	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
59	CONTC/0000168/2023	DUKHABANDHU BADHEI	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
60	CONTC/0000169/2023	TIRTHABASI PATEL	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
61	CONTC/0000170/2023	PRASANNA KUMAR SAHOO	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
62	CONTC/0000171/2023	RAJKISHORE PANDA	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
63	CONTC/0000172/2023	HEMANTA KUMAR SAHOO	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
64	CONTC/0000173/2023	SHYAMASUNDAR GAIGARIA	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
65	CONTC/0000174/2023	ARUNDHATI BOHIDAR	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
66	CONTC/0000175/2023	JOGINATH SATPATHY	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
67	CONTC/0000176/2023	DUTI KRISHNA PRADHAN	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
68	CONTC/0000177/2023	RAMACHANDRA CHHANDA	ADV	//
		VS	VS	0

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69	CONTC/0000178/2023	ASWATHY S, I.A.S. SARAT KUMAR PRADHAN VS	ADV VS	// // 0
70	CONTC/0000179/2023	ASWATHY S, I.A.S. BANAMALI PAL VS	ADV VS	// // 0
71	CONTC/0000180/2023	ASWATHY S, I.A.S. SUCHITRA ROUT VS	KRISHNA CHANDRA SAHU VS	// // 0
72	CONTC/0000181/2023	DR.RAMA CHANDRA ROUT,DIRECTOR OF NURSINGH,ODISHA MAMATA PUROHIT VS	ADV VS	// // 0
73	CONTC/0000182/2023	ASWATHY S., I.A.S PUSPALATA MAHAPATRA VS	ADV VS	// // 0
74	CONTC/0000183/2023	ASWATHY S., I.A.S. SUREKHA BISHOI VS	ADV VS	// // 0
75	CONTC/0000184/2023	ASHOK KUMAR MOHANTY, CONTROLLER OF ACCOUNTS, ODISHA SANJIB KUMAR SAHOO VS	ADV VS	// // 0
76	CONTC/0000185/2023	ASWATHY S., I.A.S. KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY(KIMET), ANGUL VS	ADV VS	// // 0
77	CONTC/0000186/2023	SAMAR BALLAVA PANDA, BRANCH MANAGER, STATE BANK OF INDIA, ANGUL AKSHAYA KUMAR BARIK VS	GYANA RANJAN SETHI VS	// // 0
78	CONTC/0000187/2023	BHASKAR JYOTI SARMA, COMMNR. CUM SECY., R AND DM DEPT GOPAL CHANDRA SAHU VS	ADV VS	// // 0
79	CONTC/0000188/2023	NILU MOHAPATRA, O.A.S.(S) KARTIK CH. ROUT VS	ADV VS	// // 0
		ANU GARG, PRINCIPAL SECY., GOVT. OF ODISHA, WATER RESOURCES DEPT.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0000189/2023	PANCHAMI SETH VS ASWATHY S., I.A.S.	ADV VS	// 0 //
81	CONTC/0000190/2023	JYOTI PRAKASH MISHRA VS	ADV VS	// 0
82	CONTC/0000191/2023	SURENDRA KUMAR, COMMNR. CUM SECY., GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE DEPT. SUKADEV NAIK VS	ADV VS	// 0
83	CONTC/0000192/2023	RUMANA JAFRI, TAHASILDAR, JATANI TAHASIL ABINASH DAS VS	ADV VS	// 0
84	CONTC/0000193/2023	VISHAL KUMAR DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. PITAMBAR MALLICK VS	ADV. VS	// 0
85	CONTC/0000194/2023	G.RAJESH,DIRECTOR OF MINES AND GEOLOGY,ODISHA BIKRAM MALLICK VS	ADV VS	// 0
86	CONTC/0000195/2023	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDU.,ODISHA BANSIDHAR MUDULI VS	DURGA PRASAD PRADHAN VS	// 0
87	CONTC/0000196/2023	DR.ARABINDA KUMAR PADHI,IAS RANJAN BEHERA VS	ADV. VS	// 0
88	CONTC/0000197/2023	RAJIB KUMAR SAMAL ASFAQ HOSSAIN KHAN VS	ADV. VS	// 0
89	CONTC/0000198/2023	ASWATHY S.,IAS SUSAMA NAYAK VS	ADV. VS	// 0
90	CONTC/0000199/2023	BISHNUPADA SETHI,COMMNR. CUM SECY.,HIGHER EDU. DEPT. MAHESWAR SETHY VS	ADV VS	// 0
91	CONTC/0000200/2023	CHAITAN BESRA, SUB TREASURY OFFICER, BARBIL M/S. ROURKELA ENTERPRISES OF HOTEL KWALITYG.C.MOHANTY		// //



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		VS	VS	()
92	CRLA/0000039/2023	DR.SUBHANKAR MOHAPATRA, I.A.S. SUBASH CHANDRA BEHERA @ GHUTU	S.S.RAY 2	// KISHORENGAR /217 /2022
		VS	VS	()
93	CRLA/0000040/2023	STATE OF ODISHA SATYA PRAKASH BEHERA	BANSHIDHAR BAUG	// BHUBANESWAR VIGILANCE /49 /2006
		VS	VS	()
94	CRLA/0000041/2023	STATE OF ODISHA(VIG.) ABHISEKH JENA	SATYAJIT MOHAPATRA	// BARIPADA TOWN /864 /2022
		VS	VS	()
95	CRLA/0000042/2023	STATE OF ODISHA SATYABAN SAMAL	DAYANANDA MOHAPATRA	// NIKIRAI /129 /2016
		VS	VS	()
96	CRLA/0000043/2023	STATE OF ODISHA SUSIL KUMAR MEHER	BIDESH RANJAN BEHERA	// SAMBALPUR VIGILANCE /58 /2007
		VS	VS	()
97	CRLA/0000044/2023	STATE OF ODISHA(VIG.) PURUSOTTAM SAHOO	ASHWINI KUMAR DAS	// PALLAHARA /34 /2013
		VS	VS	()
98	CRLA/0000045/2023	STATE OF ODISHA SULABHA @ PRADEEP KU. MALLICK	PRATIK NAYAK	// PATKURA /141 /2016
		VS	VS	()
99	CRLA/0000046/2023	STATE OF ODISHA BANAMALI SAHU	SOBHAN PANIGRAHI	// BAUNISUNI /99 /2015
		VS	VS	()
100	CRLMA/0000012/2023	STATE OF ODISHA RABI BARAD@RABINDRA BARAD	SARADA PRASAD DASH	// FATEGARH /30 /2013
		VS	VS	()
101	CRLMA/0000013/2023	STATE OF ODISHA MAMATA DAS	DIPTI REKHA NANDA	// PURIGHAT /238 /2018
		VS	VS	()
102	CRLMC/0000176/2023	STATE OF ODISHA KRUSHNA CHANDRA JENA@BABULA	AMULYA RATNA PANDA	// JAJPUR SADAR /206 /2020
		VS	VS	()

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103	CRLMC/0000177/2023	STATE OF ODISHA THABIRA PUJARI@THABIR PUJARI@THABIR PUJARI	ARJUNA CHARANA BEHERA VS	// SINDHIKELA PS /279 /2015 ()
104	CRLMC/0000178/2023	STATE OF ODISHA PRAMOD DASH	ARIJEET MISHRA VS	// MANGALPUR /588 /2020 ()
105	CRLMC/0000179/2023	STATE OF ODISHA SANTOSH KUMAR PRADHAN@LIKUN	PARTHA SARATHI NAYAK VS	// COLLIERY /279 /2020 ()
106	CRLMC/0000180/2023	STATE OF ODISHA HARIHAR SETHY	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /49 /2021 ()
107	CRLMC/0000181/2023	STATE OF ODISHA TATHAGAT SAHOO@TUNA	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /452 /2022 ()
108	CRLMC/0000182/2023	STATE OF ODISHA PRASANTA KUMAR JENA	SAROJ RANJAN SUBUDHI VS	// / /0 ()
109	CRLMC/0000183/2023	STATE OF ODISHA PITAMBAR PANKA	TUKUNA KUMAR MISHRA VS	// JHARIGAM /47 /2019 ()
110	CRLMC/0000184/2023	STATE OF ODISHA TOOPHAN KUMAR SAHU@TAPAN KUMAR SAHU	JYOTIRMAYA SAHOO VS	// GOPALPUR /230 /2022 ()
111	CRLMC/0000185/2023	STATE OF ODISHA AMULYA PARIDA	MANAS RANJAN DHAL VS	// NANDANKANAN /45 /2015 ()
112	CRLMC/0000186/2023	STATE OF ODISHA RABI MANDAL	SAURAV MOHANTY VS	// MAHILA P.S. BUXIBAZAR /17 /2022 ()
113	CRLMC/0000187/2023	STATE OF ODISHA ASWINI KUMAR NAYAK	PRONOY MOHANTY VS	// KABISURYANAGAR (P.PUR) /191 /2015 ()
		STATE OF ODISHA		//

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114	CRLMC/0000188/2023	SUNITA SWAIN VS STATE OF ODISHA	PRNOY MOHANTY VS	KABISURYANAGAR (P.PUR) /191 /2015 () //
115	CRLMC/0000189/2023	BISUNI BEHERA@BISWANATH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /215 /2022 () //
116	CRLMC/0000190/2023	SHAIK NAJIM VS STATE OF ODISHA	R.N.BISWAL VS	NABARANGAPUR TOWN /322 /2017 () //
117	CRLMC/0000191/2023	K.SANMUKHA REDDY@K.SANMATHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /239 /2019 () //
118	CRLMC/0000192/2023	RAMAKANTA MOHANTY VS STATE OF ODISHA	SAMBIT BISWAL VS	/ /0 () //
119	CRLMC/0000193/2023	PRATAP MANGARAJ@BABULU@MILU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /477 /2021 () //
120	CRLMC/0000194/2023	RABIN@RABINDRA MAHARANA VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	BHADRAK RURAL /364 /2021 () //
121	CRLMC/0000195/2023	NEPAL NAIK VS STATE OF ODISHA	A.K.SAHOO VS	KANDHEIGOLE /99 /2018 () //
122	CRLMC/0000196/2023	BIJAYA KUMAR JAYSINGH VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI TOWN /221 /2018 () //
123	CRLMC/0000197/2023	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	A.K.SAHOO VS	BARKOTE /134 /2020 () //
124	CRLMC/0000198/2023	LAKI@LUCKY HONTAL VS STATE OF ODISHA	JIBAN RANJAN DASH VS	POTTANGI /3 /2017 () //
125	CRLMC/0000199/2023	BHARATA NAYAK	BASANTA KUMAR NAYAK	/ /0

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		VS	VS	()
126	CRLMC/0000200/2023	DAMODAR PRADHAN BIDWESH NAYAK	BASANTA KUMAR NAYAK	// CHANDANPUR /295 /2022
		VS	VS	()
127	CRLMC/0000201/2023	STATE OF ODISHA ANITA BEHERA	PRAVASH CH. JENA	// DHAMNAGAR /54 /2021
		VS	VS	()
128	CRLMC/0000202/2023	STATE OF ODISHA BIKRAM KESHARI MISHRA	DEEPAK RANJAN PARIDA	// DHAULI PS /171 /2019
		VS	VS	()
129	CRLMC/0000203/2023	STATE OF ODISHA JYOTI RANJAN NAYAK@KUNI MAYAK	AKSHAYA KUMAR SAHOO	// MUDULIPODA /38 /2017
		VS	VS	()
130	CRLMC/0000204/2023	STATE OF ODISHA ARAKHITA@AKSHAYA BARIK	PRATAP KUMAR BEHERA	// PATKURA /307 /2008
		VS	VS	()
131	CRLMC/0000205/2023	STATE OF ODISHA DHARMENDRA@MAHENDRA@MAHANANDA@GUNBIPATI	UDIT RANJAN TRIPATHY	// KANTAMAL /158 /2022
		VS	VS	()
132	CRLMC/0000206/2023	STATE OF ODISHA RASHMI@RASMI RANJAN DASH	JUGALA KISHORE PANDA	// PURUSHOTTAMPUR /253 /2021
		VS	VS	()
133	CRLMC/0000207/2023	STATE OF ODISHA JITU@JITENDRA SAHOO	SAMARENDRA MOHANTY	// NAYAGARH /46 /2022
		VS	VS	()
134	CRLMC/0000208/2023	STATE OF ODISHA HIRAK NATH SOUNTH	ALOK KUMAR MOHAPATRA	// BALIAPAL /83 /2013
		VS	VS	()
135	CRLMC/0000209/2023	STATE OF ODISHA RIYA JESSIE	JAYDEEP PAL	// SORO /384 /2022
		VS	VS	()
136	CRLMC/0000210/2023	STATE OF ODISHA RABINDRA KUMAR SAHOO@RABINDRA SAHU	UDIT RANJAN JENA	// JAGATPUR /98 /2012
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/000053/2023	STATE OF ODISHA RENUBALA BEHERA VS	AMIYA RANJAN SWAIN VS	// / /0 ()
138	CRLMP/000054/2023	STATE OF ODISHA RANJAN SAHU VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
139	CRLMP/000055/2023	STATE OF ODISHA SANJUKTA KARAN VS	BIJAYA KUMAR NAYAK (3) VS	// / /0 ()
140	CRLMP/000056/2023	STATE OF ODISHA UMA NAIK VS	BIJAYA KUMAR NAYAK (3) VS	// / /0 ()
141	CRLMP/000057/2023	STATE OF ODISHA MINATI SETHI VS	KABIRAJ PRADHAN VS	// / /0 ()
142	CRLREV/000015/2023	STATE OF ODISHA SIMANCHAL DAS @ BAYA VS	SOUBHAGYA KUMAR DASH VS	// / /0 ()
143	CRLREV/000016/2023	STATE OF ODISHA BTWO CONSULTING PVT. LTD., BANGALORE VS	SOUMYA RANJAN MOHANTY VS	// EOW,BHUBANESWAR /9 /2022 ()
144	CRLREV/000017/2023	STATE OF ODISHA ANNAPURNA SAHOO @ ROUT VS	PADMALAYA MOHAPATRA VS	// MAHANGA /34 /2014 ()
145	CRLREV/000018/2023	STATE OF ODISHA PRITISH KHAMARI VS	MANAS KUMAR CHAND VS	// KHARIAR /77 /2016 ()
146	FAO/000014/2023	SIBANI @ PURNIMA PANDA @ KHAMARI MONALISHA KUMAR VS	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha ) Oa/0000251/2018
147	FAO/000015/2023	UNION OF INDIA NALAM SYAMALA VS	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha ) Oa/0000250/2018
		UNION OF INDIA		

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/01/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	FAO/0000016/2023	SINDHU DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha ) Oa/0000024/2018
149	FAO/0000017/2023	SUDHAKAR PATI VS DAMODAR PATI	SIDHARTH SHANKAR PADHY VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) CMA/0000019/2021
150	MACA/0000025/2023	D.M.(T.P.CELL), M/S. NEW INDIA ASSURANCE CO.LT VS SIPHARA DIGAL	SOMNATH ROY VS	// ()
151	MATA/0000009/2023	SNIGDHA RANI JENA VS PRABHAT CHANDRA DAS	DAYANANDA MOHAPATRA VS	// ()
152	RSA/0000009/2023	GANGADHAR BHOI VS RAMAHARI BHOI	RAMDAS ACHARY VS	// ()
153	RVWPET/0000006/2023	RABINDRANATH SAHOO VS CHAIRMAN AND MANAGING DIRECTOR, ITDC, NEW DELHI	KANANBALA ROYCHOUDHURY VS	// ()
154	TRP(C)/0000013/2023	MANJULA MEHER VS PRAMOD KUMAR MEHER	GAGAN BIHARI SINGH VS	// ()
155	TRP(C)/0000014/2023	TAPASWINI SAMANTARAY VS GOURAB SAMANTARAY	VIVEKANAND JENA VS	// ()
156	TRP(C)/0000015/2023	NABAGATA MISHRA VS PRASANTA KUMAR DASH	UMESH CHANDRA MOHANTY VS	// ()
157	TRP(C)/0000016/2023	SUSHREE MANISA PRIYADARSHINEE VS JITENDRA PRUSTY	DOLAGOBINDA MOHAPATRA VS	// ()
158	TRPCRL/0000004/2023	SUDHIR CHANDRA PATTNAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHURDA P.S. /385 /2020 ()
159	WA/0000035/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/01/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
160	WA/000036/2023	SABITA NAYAK RENUBALA BEHERA	NAGEN KUMAR BARIK	//
		VS	VS	0
161	WP(C)/0000906/2023	STATE OF ODISHA ANURADHA DAS	NITYANANDA BEHURIA	//
		VS	VS	0
162	WP(C)/0000907/2023	STATE OF ODISHA BIKRAM NAG	SIDDHARTH GOUTAM DAS	//
		VS	VS	0
163	WP(C)/0000908/2023	STATE OF ODISHA SASMITA PADHI	RAMDAS ACHARY	//
		VS	VS	0
164	WP(C)/0000909/2023	NALCO FOUNDATION, BBSR SUBHADRA MUDULI	SHIVSANKAR MOHANTY	//
		VS	VS	0
165	WP(C)/0000910/2023	THE STATE OF ODISHA PRAMOD KUMAR HIAL	RAMDAS ACHARY	//
		VS	VS	0
166	WP(C)/0000911/2023	NALCO FOUNDATION, BBSR RASTRYA NABA NIRMAN PARTY, BERHAMPUR	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
167	WP(C)/0000912/2023	THE CHIEF ELECTION COMMISSION OF INDIA, NEW DELHI PRADYUMNA BANCHHOR	SIDDHARTH GOUTAM DAS	//
		VS	VS	0
168	WP(C)/0000913/2023	STATE OF ODISHA SHIBANI DAS @ BHADRA	SWARUP KUMAR PATNAIK	//
		VS	VS	0
169	WP(C)/0000914/2023	SUBHANKAR BHADRA DHARMADA PATRA	SIDDHARTH GOUTAM DAS	//
		VS	VS	0
170	WP(C)/0000915/2023	STATE OF ODISHA MOHAMMED AALA	UMA CHARAN MISHRA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0000916/2023	UNION OF INDIA PRADEEP KUMAR PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// // 0 //
172	WP(C)/0000917/2023	KSHITISH CHANDRA RAYBADU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
173	WP(C)/0000918/2023	RANJAN KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
174	WP(C)/0000919/2023	SADANANDA MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
175	WP(C)/0000920/2023	SUSEN KUMAR MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
176	WP(C)/0000921/2023	BANAMALI BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
177	WP(C)/0000922/2023	KIRTI CHANDRA GOCHHAYAT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
178	WP(C)/0000923/2023	SUKANTI SWAIN VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
179	WP(C)/0000924/2023	ANADI CHARAN MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
180	WP(C)/0000925/2023	NILAKANTHA SENAPATI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
181	WP(C)/0000926/2023	KALAKAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0000927/2023	HARISH CHANDRA PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
183	WP(C)/0000928/2023	PRADIPTA KUMAR GOCHHAYAT VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
184	WP(C)/0000929/2023	MAHABIR PRASAD AGRAWAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
185	WP(C)/0000930/2023	PANCHANAN MISHRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
186	WP(C)/0000931/2023	BINOD BIHARI JOSHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
187	WP(C)/0000932/2023	RAMAMANI DEBATA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
188	WP(C)/0000933/2023	PARAMANANDA PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
189	WP(C)/0000934/2023	KEDARNATH ROUSTRAY VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
190	WP(C)/0000935/2023	GHASENA BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
191	WP(C)/0000936/2023	AMITA RANI MOHANTY VS THE COLLECTOR AND DM, BALASORE	SAKTI PRASAD DAS VS	// 0 //
192	WP(C)/0000937/2023	BHUJA GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
193	WP(C)/0000938/2023	RUJITA MAJHI	MOHENDRA KUMAR MOHAPATRO	//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0000939/2023	DIPTIBALA SAHU	RASHMI NARAYAN PATNAIK	//
		VS	VS	0
		PRINCIPAL SECY., TO GOVT. OF ODISHA		//
195	WP(C)/0000940/2023	BHARAT KUMAR DAS	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ORISSA		//
196	WP(C)/0000941/2023	PRATIMA DEBI	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0000942/2023	SANTOSH KUMAR NAYAK	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0000943/2023	SMRUTI RANJAN ACHARYA	BIJAYA KUMAR PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0000944/2023	DHANANJAY SAHOO	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0000945/2023	BHUBANESWAR COLLEGE OF PHARMACY, KHURDA	DEVI PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0000946/2023	PRAMOD KUMAR GOUDA	BIJAYA KUMAR PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0000947/2023	RAGHUNATH KAR	CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0000948/2023	BHAGIRATHI PADHAN	BHAKTA RANJAN BARIK	//
		VS	VS	0
		KUMUDINI SAHU		//
204	WP(C)/0000949/2023	USHARANI SETHY	SARADA PRASAD DASH	//
		VS	VS	0

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205	WP(C)/0000950/2023	STATE OF ORISSA ABHIMANU BISOI VS	PURNA CHANDRA MISHRA VS	// // ()
206	WP(C)/0000951/2023	STATE OF ORISSA KAMAL KANTA PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // ()
207	WP(C)/0000952/2023	STATE OF ODISHA M/S SHREE INDUSTRIES, SUNDARGARH VS	ADHIRAJ MOHANTY VS	// // ()
208	WP(C)/0000953/2023	THE CHIEF MANAGER-CUM-AO, SBI, SAMBALPUR SARAT KUMAR RATH VS	RAJEET ROY VS	// // ()
209	WP(C)/0000954/2023	STATE OF ODISHA DEEPAK KUMAR SAMAL VS	DURGESH NARAYAN RATH VS	// // ()
210	WP(C)/0000955/2023	STATE OF ORISSA MANASI DASH VS	PARSURAM MOHAPATRA VS	// // ()
211	WP(C)/0000956/2023	STATE OF ODISHA BANDANA NAYAK VS	PARSURAM MOHAPATRA VS	// // ()
212	WP(C)/0000957/2023	STATE OF ODISHA PRAMOD KUMAR MOHANANDA VS	RAJEET ROY VS	// // ()
213	WP(C)/0000958/2023	STATE OF ODISHA MANORANJAN MANDAL VS	PRADEEP KUMAR KHUNTIA VS	// // ()
214	WP(C)/0000959/2023	UNION OF INDIA PRIYABATI SUNA VS	RAJEET ROY VS	// // ()
215	WP(C)/0000960/2023	STATE OF ODISHA H.SATYANARAYAN VS	P. V. BALAKRISHNA VS	// // ()
		STATE OF ODISHA		//

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216	WP(C)/0000961/2023	PRABHAKAR BISWAL VS SUB-DIV. MAGISTRATE-CUM-MAINTENANCE TRIBUNAL, BERHAMPUR	AKSHAYA KUMAR DORA VS	// 0 //
217	WP(C)/0000962/2023	JAYANTA KUMAR DAS VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
218	WP(C)/0000963/2023	HIMANSHU SEKHAR SINHA VS STATE OF ODISHA	KALPATARU ROUT VS	// 0 //
219	WP(C)/0000964/2023	SUBASH KUMAR DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
220	WP(C)/0000965/2023	M/S LAXMI SAW MILL, KEONJHAR VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	// 0 //
221	WP(C)/0000966/2023	SRIKANTA SATPATHY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
222	WP(C)/0000967/2023	BISHNUPRIYA KAMILA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
223	WP(C)/0000968/2023	PRADIP KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
224	WP(C)/0000969/2023	KEDARNATH BHOI VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
225	WP(C)/0000970/2023	SIMADRI KRISHNA RAO VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
226	WP(C)/0000971/2023	GOURANG CHARAN SWAIN VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
227	WP(C)/0000972/2023	SANJAY KUMAR SAMAL	K.C.MAJHI	//

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		VS	VS	0
228	WP(C)/0000973/2023	R.T.O.,KENDRAPARA BHAKTABANDHU PATRA	LAXMIKANTA MOHANTY	//
		VS	VS	0
229	WP(C)/0000974/2023	STATE OF ODISHA PRAMILA PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
230	WP(C)/0000975/2023	SATE OF ODISHA ARAKHITA ROUT	K.C.MAJHI	//
		VS	VS	0
231	WP(C)/0000976/2023	R.T.O.,KENDRAPARA SANTOSH KUMAR MISHRA	K.C.MAJHI	//
		VS	VS	0
232	WP(C)/0000977/2023	R.T.O.,ANGUL SUDARSHAN MALLIK	K.C.MAJHI	//
		VS	VS	0
233	WP(C)/0000978/2023	R.T.O.,GANJAM SURJIT KUMAR DAS	K.C.MAJHI	//
		VS	VS	0
234	WP(C)/0000979/2023	R.T.O.,KENDRAPARA SANATAN LENKA	TUSHAR KANTA NAYAK	//
		VS	VS	0
235	WP(C)/0000980/2023	STATE OF ORISSA SHYAM SUNDAR BEHERA	TUSHAR KANTA NAYAK	//
		VS	VS	0
236	WP(C)/0000981/2023	STATE OF ORISSA AYUSHMAN MALLA	ANUGRAHA NARAYAN SAMANTARAY	//
		VS	VS	0
237	WP(C)/0000982/2023	CHOLA FINANCE, DARE HOUSE II, CHENNAI ISWAR SAMAL	TRILOCHAN DASH	//
		VS	VS	0
238	WP(C)/0000983/2023	COLLECTOR, JAIPUR PITAMBAR MISHRA	TRILOCHAN DASH	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
239	WP(C)/0000984/2023	COLLECTOR, JAIPUR SARBA JANINA PUJA COMMITTEE, CUTTACK VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// // 0 //
240	WP(C)/0000985/2023	BINAPANI PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY - 2 VS	// 0 //
241	WP(C)/0000986/2023	SARAT CHANDRA DASH VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
242	WP(C)/0000987/2023	RASMITA PRUSTY VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
243	WP(C)/0000988/2023	BIJAY KUMAR GHADEI VS STATE OF ORISSA	TUSHAR KANTA NAYAK VS	// 0 //
244	WP(C)/0000989/2023	RATIKANTA BEHERA VS STATE OF ORISSA	TUSHAR KANTA NAYAK VS	// 0 //
245	WP(C)/0000990/2023	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
246	WP(C)/0000991/2023	RAMESH CHANDRA CHAND VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
247	WP(C)/0000992/2023	PRAVAT SAHOO VS STATE OF ODISHA	NIRANJAN PANDA 1 VS	// 0 //
248	WP(C)/0000993/2023	DR.PABITRA MOHAN PRADHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
249	WP(C)/0000994/2023	RANJIT KUMAR SENAPATI VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	SITANSU MOHAN SINGH VS	// 0 //

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250	WP(C)/0000995/2023	RANJIT KUMAR SENAPATI VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
251	WP(C)/0000996/2023	SANTOSH KUMAR PRADHAN VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
252	WP(C)/0000997/2023	CHITTARANJAN JAGADEV VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
253	WP(C)/0000998/2023	SAROJA KUMAR RAUL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
254	WP(C)/0000999/2023	MOHAN KUMAR DAS VS REGIONAL MANAGER, RBI, BBSR	SITANSU MOHAN SINGH VS	// 0 //
255	WP(C)/0001000/2023	JAGANATH MUDULI VS STATE OF ODISHA	BALADEV PANDA VS	// 0 //
256	WP(C)/0001001/2023	BIJAYALAXMI ROUT VS THE COLLECTOR, KENDRAPARA	MAMATA MISHRA VS	// 0 //
257	WP(C)/0001002/2023	RAMA CHANDRA DALEI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
258	WP(C)/0001003/2023	RAJAK ALLI VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
259	WP(C)/0001004/2023	SABITRI BEURIA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
260	WP(C)/0001005/2023	SANTOSH KUMAR PATTANAİK VS THE CHIEF EXECUTIVE OFFICER, TICODL, BBSR	PRAFULLA KUMAR LENKA VS	// 0 //
261	WP(C)/0001006/2023	MAMUNI ADAK	DILLIP KUMAR RAY	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0001007/2023	ODISHA SMALL INDUSTRIES CORP. LTD.,CUTTACK JATINDRA KUMAR MOHAPATRA		//
		VS	VS	0
		BIBEKANANDA NAYAK		//
263	WP(C)/0001008/2023	SUSIL KUMAR SAHOO	KABIRAJ PRADHAN	//
		VS	VS	0
		UNION OF INDIA		//
264	WP(C)/0001009/2023	ANSHUMAN SAMANTARAY	TANMAY MISHRA	//
		VS	VS	0
		THE AO, PUNJAB NATIONAL BANK, BBSR		//
265	WP(C)/0001010/2023	NARAYAN NAYAK	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0001011/2023	SK. NOORUL AMIN	GOPAL CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0001012/2023	RAKESH KUMAR MALLICK	RAJIB RATH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0001013/2023	ANIL KUMAR DORA	AMIYA KUMAR MOHANTY A	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0001014/2023	BHARAT BHUSAN PARIDA	SHIVSANKAR MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0001015/2023	SANGRAM KESHARI SWAIN	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
271	WP(C)/0001016/2023	GOBARDHAN TRIPATHY	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0001017/2023	SRIMANTA KUMAR DASH	CHINMAYA MOHANTY	//
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0001018/2023	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	BASUDEV BARIK VS	// // ()
274	WP(C)/0001019/2023	STATE OF ODISHA DR. SURESH KUMAR JENA VS	SHASHI BHUSAN JENA VS	// // ()
275	WP(C)/0001020/2023	STATE OF ORISSA SANGRAM KESHARI DASH VS	BISWARANJAN DALAI VS	// // ()
276	WP(C)/0001021/2023	STATE OF ODISHA PADMALOCHAN BUDULA VS	SHASHI BHUSAN JENA VS	// // ()
277	WP(C)/0001022/2023	STATE OF ODISHA M/S SABITA ENTERPRISES, KORAPUT VS	KAJAL SAHOO VS	// // ()
278	WP(C)/0001023/2023	JONIT COMMNR. OF GST APPEAL, BOLANGIR BISAKHA SETH VS	UPENDRA KUMAR SAMAL VS	// // ()
279	WP(C)/0001024/2023	STATE OF ODISHA CHHOTELAL DILLA VS	UPENDRA KUMAR SAMAL VS	// // ()
280	WP(C)/0001025/2023	STATE OF ODISHA MINATI ROUTRAY VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
281	WP(C)/0001026/2023	STATE OF ODISHA BHAMA LOHAR VS	UPENDRA KUMAR SAMAL VS	// // ()
282	WP(C)/0001027/2023	STATE OF ODISHA JITENDRA MAJHI VS	KAPILA CHARAN NAYAK VS	// // ()
283	WP(C)/0001028/2023	STATE OF ODISHA GURU CHARAN BAGAR VS	UPENDRA KUMAR SAMAL VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/01/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0001029/2023	MANOJ KUMAR MALLICK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
285	WP(C)/0001030/2023	BRUNDABATI LUHAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
286	WP(C)/0001031/2023	PRITISH KHAMARI VS SIBANI @ PURNIMA PANDA @ KHAMARI	MANAS KUMAR CHAND VS	// 0 //
287	WP(C)/0001032/2023	DEEPAK LUHAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
288	WP(C)/0001033/2023	ROHITA LOHAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
289	WP(C)/0001034/2023	RAMESH DAS VS THE COLLECTOR, KENDRAPARA	BIKRAM KESHARI BAL VS	// 0 //
290	WP(C)/0001035/2023	ARJUN ROUT @ ARJUN DILLA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
291	WP(C)/0001036/2023	JOGINDRA BHAINSA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
292	WP(C)/0001037/2023	KRUSHNA CHANDRA MISHRA VS STATE OF ODISHA	RUDRA NARAYAN PARJA VS	// 0 //
293	WP(C)/0001038/2023	BIJAY KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0001039/2023	SAIBANI MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// 0 //
295	WP(C)/0001040/2023	RANJIT KUMAR ROUT	SANJIB KUMAR BHANJADEO	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0001041/2023	RAMA KRUSHNA MOHANTY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0001042/2023	SURYA KHANTA MAHALIK	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0001043/2023	SURYA KANTA NAIK	DIPTIREKHA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0001044/2023	SANKAR DASH	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0001045/2023	KARTIK CHANDRA JENA	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0001046/2023	ASHARAM UGIR	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0001047/2023	SANTOSH KUMAR BARIHA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0001048/2023	M/S SHAKAMBHARI METALLICS PVT. LTD, BALASORE	RENGYA PRAKASH PARIDA	//
		VS	VS	0
		APPELLATE AUTHORITY, JAJPUR		//
304	WP(C)/0001049/2023	KAMALA UGIR @ DHOBA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0001050/2023	CHINAM RASHMI PATRO	BIDYALOK MOHAPATRA	//
		VS	VS	0
		AO, PNB, GANJAM		//
306	WP(C)/0001051/2023	GUNARI BAI UGIR @ DHOBA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :11/01/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	WP(C)/0001052/2023	STATE OF ODISHA SWARUP KUMAR PARIJA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
308	WP(C)/0001053/2023	STATE OF ODISHA SESHADEV SANBADA VS	BANAMALI SAHOO VS	// // ()
309	WP(C)/0001054/2023	STATE OF ODISHA JATADHARI BEHERA VS	JYOTSNARANI RATH VS	// // ()
310	WP(C)/0001055/2023	STATE OF ODISHA PADMANAVA PARHI VS	ATMAJIT MANMITH DAS VS	// // ()
311	WP(C)/0001056/2023	STATE OF ODISHA ASHOK KUMAR ROUT VS	BIBHUTI BHUSAN MISHRA VS	// // ()
312	WP(C)/0001057/2023	BANK OF INDIA PRABODH CHANDRA MOHANTY VS	RABINDRA NATH PRUSTY VS	// // ()
313	WP(C)/0001058/2023	STATE OF ODISHA RAJESWARI PANIGRAHI VS	RAJJEET ROY VS	// // ()
314	WP(C)/0001059/2023	STATE OF ODISHA JOSHNA GARADA @ JOCCHNA VS	RAJJEET ROY VS	// // ()
315	WP(C)/0001060/2023	STATE OF ODISHA GOBINDA CHANDRA SAHOO VS	ALEKHA CHANDRA MOHANTY VS	// // ()
316	WP(C)/0001061/2023	COLLECTOR, JAJPUR SUGYANA KISHORE PARIDA VS	SAMARENDRA MOHANTY VS	// // ()
317	WP(C)/0001062/2023	STATE OF ODISHA PRANATI MISHRA VS	HIMANSHU BHUSAN DASH VS	// // ()
		AO-CUM-REGIONAL MANAGER, SBI, BALANGIR		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0001063/2023	JHARIA MEHER VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// () //
319	WP(C)/0001064/2023	JAYACHANDRA MEHER VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// () //
320	WP(C)/0001065/2023	GOURA CHANDRA SUNA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //
321	WP(C)/0001066/2023	GANESH PATRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //
322	WP(C)/0001067/2023	KAMDEV SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //
323	WP(C)/0001068/2023	DIBA PATRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //
324	WP(C)/0001069/2023	MAKARA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //
325	WPCRL/0000004/2023	PRATAP MAHAKUD VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //
326	WPCRL/0000005/2023	PRIYADARSAN PRADHAN VS STATE OF ODISHA	MR. PRIYADARSAN PRADHAN (IN PERSON) VS	KHURDA SADAR /69 /2016 () //
327	ABLAPL/0000436/2023	DHARAMA @ DHARMENDRA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /598 /2022 () //
328	ABLAPL/0000437/2023	RAMESH DALEI @ RAMESH CHANDRA DALEI VS STATE OF ODISHA	MAHES DAS VS	NIMAPADA /2 /2023 () //
329	ABLAPL/0000438/2023	JOSADA @ JASHODA SAHU	TUKUNA KUMAR MISHRA	PURUNAKATAK /200 /2022

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0000439/2023	STATE OF ODISHA MOHAN SAHOO	RAJALAXMI BISWAL	// TALCHER TOWN /31 /2023
		VS	VS	()
331	ABLAPL/0000440/2023	STATE OF ODISHA MADHU HATI @ MADHUSUDAN HATI	DEEPAK KU SAHOO	// MARINE PST TALCHUA /54 /2019
		VS	VS	()
332	ABLAPL/0000441/2023	STATE OF ODISHA BIPRA CHARAN BEHERA	MOHENDRA DALAI	// BENTKAR (42 MOUZA) UPD CUTTACK /3 /2023
		VS	VS	()
333	ABLAPL/0000442/2023	STATE OF ODISHA JAMIDAR DIGAL	DEEPALI MAHAPATRA	// / /0
		VS	VS	()
334	ABLAPL/0000443/2023	STATE OF ODISHA DEBABRATA PATRA	DIPAK RANJAN MISHRA	// BARIPADA TOWN /1117 /2022
		VS	VS	()
335	ABLAPL/0000444/2023	STATE OF ODISHA SUNIL KUMAR NAYAK @ SUNIL NAHAK	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /2 /2023
		VS	VS	()
336	ABLAPL/0000445/2023	STATE OF ODISHA BANTY @ JAGDEV CHHOTRAY	CHEERA RANJAN SATAPATHY	// BANKI /5 /2023
		VS	VS	()
337	ABLAPL/0000446/2023	STATE OF ODISHA RANJAN JENA	ASIT KUMAR JENA	// KOREI /3 /2023
		VS	VS	()
338	ABLAPL/0000447/2023	STATE OF ODISHA RANJU PATRA @ PRASANTA KU. PATRA	RAGHUNATH SINGH	// NIMAPADA /9 /2023
		VS	VS	()
339	ABLAPL/0000448/2023	STATE OF ODISHA SABITA DAS	BIBHU PRASAD MOHANTY	// / /0
		VS	VS	()
340	ABLAPL/0000449/2023	STATE OF ODISHA TOFAN KUMAR BEHERA	JYOTIRMAYA SAHOO	// PURUSHOTTAMPUR /792 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0000450/2023	STATE OF ODISHA RAJENDRA BARIK VS	JULU KHANSAMA VS	// RAIRANGPUR (RURAL) /213 /2022 ()
342	ABLAPL/0000451/2023	STATE OF ODISHA SOUMYARANJAN DASH VS	AMITAV MOHANTY VS	// AUL /337 /2022 ()
343	ABLAPL/0000452/2023	STATE OF ODISHA SABITA NAYAK VS	AMITAV TRIPATHY VS	// BHAWANIPATNA TOWN /3 /2023 ()
344	ABLAPL/0000453/2023	STATE OF ODISHA BIDESHI LUHA VS	ABHILASH MISHRA VS	// DUNGURIPALI /148 /2014 ()
345	ABLAPL/0000454/2023	STATE OF ODISHA RAM KUMAR BAG VS	ABHILASH MISHRA VS	// DUNGURIPALI /233 /2022 ()
346	ABLAPL/0000455/2023	STATE OF ODISHA BASUDEV TANDI @ BHUSAV TANDI VS	RAMDAS ACHARY VS	// KOMNA PS /293 /2021 ()
347	ABLAPL/0000456/2023	STATE OF ODISHA P. DEBARANJAN @ P. DEBA VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /7 /2023 ()
348	ABLAPL/0000457/2023	STATE OF ODISHA RAMESH CHANDRA MISHRA VS	BIBHU PRASAD MOHANTY VS	// PIPLI /6 /2023 ()
349	ABLAPL/0000458/2023	STATE OF ODISHA SASHIBHUSAN MOHANTY VS	RAJALAXMI BISWAL VS	// N.T.P.C. /61 /2013 ()
350	ABLAPL/0000459/2023	STATE OF ODISHA KOLA ASHOK VS	SURYAKANTA DWIBEDI VS	// RAYAGADA TOWN /283 /2022 ()
351	ABLAPL/0000460/2023	STATE OF ODISHA RAJESH JENA VS	PARTHA SARATHI DAS VS	// JANKIA P.S. /450 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/01/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	ABLAPL/0000461/2023	GYANA RANJAN BHOL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /457 /2022 () //
353	ABLAPL/0000462/2023	SANTOSH KUMAR SAMAL VS STATE OF ODISHA	MANOJ BIHARI DAS VS	BERHAMPUR TOWN /5 /2023 () //
354	ABLAPL/0000463/2023	RABANA NAIDU @ R. VENKANTARAMAN VS STATE OF ODISHA	SAROJ KUMAR PATEL VS	BIDANASI /217 /2022 () //
355	ABLAPL/0000464/2023	LAXMAN DAS VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	REMUNA /2 /2023 () //
356	ABLAPL/0000465/2023	SAGAR BALIYAR SINGH @ SAGAR SALIARSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /175 /2022 () //
357	ABLAPL/0000466/2023	RAMA CHANDRA TARAI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BARANGA /1 /2023 () //
358	ABLAPL/0000467/2023	BIPRA CHARAN MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /826 /2022 () //
359	ABLAPL/0000468/2023	RABI NAIK VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	KANPUR /3 /2023 () //
360	ABLAPL/0000469/2023	RAGHUNATH BARAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA(4) VS	BHANDARIPOKHARI /478 /2022 () //
361	ABLAPL/0000470/2023	DILIP KUMAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /5 /2023 () //



# ORISSA HIGH COURT

MISC CASES FILED on :11/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2023 OJC/292/2002	TRINATH BASANTIA-MP	SUSANTA KUMAR DASH
2	3/2023 JCRLA/42/2018	RILLI DEHURY-MP	ADV
3	4/2023 TRPCRL/4/2023	SUDHIR CHANDRA PATTNAIK-MP	BIJAYA KUMAR RAGADA
4	4/2023 WPC(OA)/239/2016	JAYAPRAKASH NARAYAN BHATTARAY-MP	M/S P. MOHAPATRA, M/S RABINDRA KU PATNAIK, B
5	7/2023 CONTC/7264/2022	RATAN DEBNATH-MP	PRASANTA KUMAR SAHOO
6	9/2023 LAA/67/2019	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
7	9/2023 STREV/27/2016	M/S.INDIAN OIL CORPN.LTD.-MP	M/S.SATYAJIT MOHANTY
8	9/2023 CMAPL/160/2020	SAIRINDRI SAHOO-MP	M/S.RANJIT KU.CHOUDHURY, A.C.MOHAPATRA
9	11/2023 RVWPET/233/2022	DR.SNEHALATA MISHRA-MP	B.SATAPATHY
10	11/2023 MATA/155/2022	SUBHADRA SAHOO-MP	M.M.SWAIN
11	12/2023 MATA/253/2022	MANISHA NAYAK-MP	JAYANTA KUMAR KHANDAYATRAY
12	13/2023 MATA/9/2023	SNIGDHA RANI JENA-MP	DAYANANDA MOHAPATRA
13	18/2023 TRP(C)/492/2022	PREETY NAYAK-MP	DURGA PRASAD DHAL
14	19/2023 CRLREV/15/2023	SIMANCHAL DAS @ BAYA-MP	SOUBHAGYA KUMAR DASH
15	19/2023 TRP(C)/14/2023	TAPASWINI SAMANTARAY-MP	VIVEKANAND JENA
16	20/2023 CRLREV/15/2023	SIMANCHAL DAS @ BAYA-MP	SOUBHAGYA KUMAR DASH
17	20/2023 TRP(C)/15/2023	NABAGATA MISHRA-MP	UMESH CHANDRA MOHANTY
18	21/2023 CRLREV/15/2023	SIMANCHAL DAS @ BAYA-MP	SOUBHAGYA KUMAR DASH
19	21/2023 TRP(C)/16/2023	SUSHREE MANISA PRIYADARSHINEE-MP	DOLAGOBINDA MOHAPATRA
20	22/2023 CRLREV/255/2022	JITENDRA PRUSTY@JEETENDRA PRUSTY-MP	BALARAM NAYAK
21	23/2023 CRLREV/18/2023	PRITISH KHAMARI-MP	MANAS KUMAR CHAND
22	25/2023 FAO/14/2023	MONALISHA KUMAR-MP	SATYABAN SAHOO
23	26/2023 FAO/15/2023	NALAM SYAMALA-MP	SATYABAN SAHOO
24	27/2023 FAO/16/2023	SINDHU DEVI-MP	SATYABAN SAHOO
25	28/2023 RSA/387/2022	BUDHADEV DAS-MP	HARIPAD MOHANTY
26	28/2023	SUDHAKAR PATI-MP	SIDHARTH SHANKAR PADHY

27	FAO/17/2023 29/2023	GANGADHAR BHOI-MP	RAMDAS ACHARY
28	RSA/9/2023 30/2023	GANGADHAR BHOI-MP	RAMDAS ACHARY
29	RSA/9/2023 31/2023	MANMATH SINGH-MP	MAHESWAR MOHANTY
30	RSA/217/2020 32/2023	JANMEJAY TRIPATHY-MP	M/S.AJODHYA R.DASH
31	RSA/396/2012 33/2023	JANMEJAY TRIPATHY-MP	M/S.AJODHYA R.DASH
32	RSA/396/2012 34/2023	JANMEJAY TRIPATHY-MP	M/S.AJODHYA R.DASH
33	RSA/396/2012 37/2023	GOURANGA CHARAN KHUNTIA-MP	ALOK KUMAR MOHANTY
34	CMP/34/2023 46/2023	THE D.M., M/S. UNITED INDIA INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
35	MACA/24/2023 47/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
36	MACA/19/2023 48/2023	D.M.(T.P.CELL), M/S. NEW INDIA ASSURANCE CO.LTD.-MP	BOMNATH ROY
37	MACA/25/2023 49/2023	SANDHYARANI ROUT-MP	KAPILA CHARAN NAYAK
38	MACA/624/2022 50/2023	KASTURI MOHANTY-MP	KAPILA CHARAN NAYAK
39	MACA/619/2022 55/2023	BIJAY BEHERA @ MADHA-MP	
40	BLAPL/13012/2022 56/2023	BIJAYA KUMAR NAIK-MP	BISHNU PRASAD PRADHAN
41	BLAPL/143/2023 57/2023	GUDU @ AMIT @ AMBRITRAJ SAHOO-MP	SIBA PRASAD MISHRA
42	BLAPL/12364/2022 58/2023	BABULA PHALAM-MP	ASIT KUMAR JENA
43	BLAPL/10542/2022 59/2023	BOIJAYANTA KHOSLA-MP	SATYABRATA MOHANTY
44	BLAPL/9853/2022 60/2023	PRASANTA KUMAR RAI-MP	M/S
45	BLAPL/6691/2021 61/2023	SATYAJIT MALLICK-MP	DEBASNAN DAS
46	BLAPL/11751/2022 62/2023	SRIKANTA DIGAL-MP	BISWAJIT MOHAPATRA
47	BLAPL/2829/2022 83/2023	UTTAM UPADHYAYA-MP	N.N.MOHAPATRO
48	CRLA/411/2021 84/2023	ANIL BEHERA-MP	M/S.N.N.MOHAPATRA(B.G.TENTULIKHUNTI) P.K.ROU
49	CRLA/719/2016 85/2023	SATYA PRAKASH BEHERA-MP	BANSHIDHAR BAUG
50	CRLA/40/2023 86/2023	SATYA PRAKASH BEHERA-MP	BANSHIDHAR BAUG
51	CRLA/40/2023 87/2023	JNANENDRA SWAIN-MP	BHABANI SHANKAR DASPARIDA
52	CRLA/30/2023 88/2023	JNANENDRA SWAIN-MP	BHABANI SHANKAR DASPARIDA
53	CRLA/30/2023 89/2023	BIJAY KUMAR MANIA-MP	GITANJALI
54	CRLA/954/2022 90/2023	SATYABAN SAMAL-MP	DAYANANDA MOHAPATRA
55	CRLA/42/2023 91/2023	SATYABAN SAMAL-MP	DAYANANDA MOHAPATRA
56	CRLA/42/2023 92/2023	SUSIL KUMAR MEHER-MP	BIDESH RANJAN BEHERA
57	CRLA/43/2023 93/2023	SUSIL KUMAR MEHER-MP	BIDESH RANJAN BEHERA
	CRLA/43/2023		

58	94/2023 CRLA/44/2023	PURUSOTTAM SAHOO-MP	ASHWINI KUMAR DAS
59	95/2023 CRLA/44/2023	PURUSOTTAM SAHOO-MP	ASHWINI KUMAR DAS
60	96/2023 WA/35/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
61	96/2023 CRLA/45/2023	SULABHA @ PRADEEP KU. MALLICK-MP	PRATIK NAYAK
62	97/2023 CRLA/45/2023	SULABHA @ PRADEEP KU. MALLICK-MP	PRATIK NAYAK
63	97/2023 WA/35/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
64	98/2023 CRLA/46/2023	BANAMALI SAHU-MP	SOBHAN PANIGRAHI
65	98/2023 WA/35/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
66	99/2023 CRLA/46/2023	BANAMALI SAHU-MP	SOBHAN PANIGRAHI
67	100/2023 CRLA/46/2023	BANAMALI SAHU-MP	SOBHAN PANIGRAHI
68	102/2023 ABLAPL/36/2023	BISWARANJAN KAR-MP	SUDEEPTA KUMAR SINGH
69	103/2023 ABLAPL/269/2022	MANU BEHERA-MP	
70	104/2023 ABLAPL/15305/2022	GUDU @ SWADHIN CHAUDHURY-MP	DEEPAK KU SAHOO
71	105/2023 ABLAPL/15306/2022	JEEBAN MALLIK @ REDDY-MP	
72	106/2023 ABLAPL/7556/2020	PRASANNA MANIA-MP	
73	107/2023 ABLAPL/12371/2022	BHARATI SAGAR-MP	
74	108/2023 ABLAPL/16747/2022	SANDHYA RANI DASH-MP	
75	109/2023 ABLAPL/12977/2022	SRIDHAR MAJHI-MP	
76	110/2023 ABLAPL/15815/2022	SANJAY KUMAR BEHERA-MP	
77	111/2023 ABLAPL/16030/2022	ANILA KUMARA PANDA-MP	
78	112/2023 ABLAPL/16031/2022	SACHIN KUMAR DAS-MP	
79	113/2023 ABLAPL/16034/2022	CHINMAY KUMAR SAHOO-MP	
80	114/2023 ABLAPL/15437/2021	ARUN MANDAL-MP	
81	115/2023 ABLAPL/16225/2022	INDRAMANI SAHOO-MP	
82	116/2023 ABLAPL/12908/2022	MANOJ PANDA-MP	
83	117/2023 ABLAPL/1140/2020	SUKANTI DASH-MP	DEVASHIS PANDA
84	138/2023 CRLMC/3974/2022	RADHA@RADHAKANTA DAS-MP	
85	139/2023 CRLMC/178/2023	PRAMOD DASH-MP	ARIJEET MISHRA
86	140/2023 CRLMC/1870/2022	MURALIDHAR HAJIRA @MURALI HAZRA-MP	
87	141/2023 CRLMC/180/2023	HARIHAR SETHY-MP	PANCHANAN PANIGRAHI
88	142/2023 CRLMC/182/2023	PRASANTA KUMAR JENA-MP	SAROJ RANJAN SUBUDHI
89	143/2023	AMULYA PARIDA-MP	MANAS RANJAN DHAL

90	CRLMC/185/2023 144/2023	ASWINI KUMAR NAYAK-MP	PRONOY MOHANTY
91	CRLMC/187/2023 145/2023	SUNITA SWAIN-MP	PRONOY MOHANTY
92	CRLMC/188/2023 146/2023	BANI KALYAN MOHANTY-MP	
93	CRLMC/451/2022 147/2023	DEBIPRASAD SAMAL-MP	R.N.BISWAL
94	CRLMC/1882/2022 148/2023	SHAIK NAJIM-MP	R.N.BISWAL
95	CRLMC/190/2023 149/2023	SHAIK NAJIM-MP	R.N.BISWAL
96	CRLMC/190/2023 150/2023	BIRAJ MOHAN MOHANTY-MP	DEVASHIS PANDA
97	CRLMC/1560/2020 151/2023	RAMAKANTA MOHANTY-MP	SAMBIT BISWAL
98	CRLMC/192/2023 152/2023	RABIN@RABINDRA MAHARANA-MP	BINAYA BHUSAN ROUTRAY
99	CRLMC/194/2023 153/2023	PURNA CHANDRA PRADHAN-MP	A.K.SAHOO
100	CRLMC/197/2023 154/2023	BIDWESH NAYAK-MP	BASANTA KUMAR NAYAK
101	CRLMC/200/2023 155/2023	ANITA BEHERA-MP	PRAVASH CH. JENA
102	CRLMC/201/2023 156/2023	JYOTI RANJAN NAYAK@KUNI MAYAK-MP	AKSHAYA KUMAR SAHOO
103	CRLMC/203/2023 157/2023	DHARMENDRA@MAHENDRA@MAHANANDA@GUNCHABISW-MP	RANJAN TRIPATHY
104	CRLMC/205/2023 158/2023	RASHMI@RASMI RANJAN DASH-MP	JUGALA KISHORE PANDA
105	CRLMC/206/2023 159/2023	JITU@JITENDRA SAHOO-MP	SAMARENDRA MOHANTY
106	CRLMC/207/2023 160/2023	RIYA JESSIE-MP	JAYDEEP PAL
107	CRLMC/209/2023 458/2023	SASMITA PADHI-MP	RAMDAS ACHARY
108	WP(C)/908/2023 459/2023	SUBHADRA MUDULI-MP	SHIVSANKAR MOHANTY
109	WP(C)/909/2023 460/2023	PRAMOD KUMAR HIAL-MP	RAMDAS ACHARY
110	WP(C)/910/2023 461/2023	SHIBANI DAS @ BHADRA-MP	SWARUP KUMAR PATNAIK
111	WP(C)/913/2023 462/2023	RANJAN KUMAR PANDA-MP	DURGESH NARAYAN RATH
112	WP(C)/918/2023 463/2023	SUKANTI SWAIN-MP	SUDHIR KUMAR MALLICK
113	WP(C)/923/2023 464/2023	PRADIPTA KUMAR GOCHHAYAT-MP	ATMAJIT MANMITH DAS
114	WP(C)/928/2023 465/2023	AMITA RANI MOHANTY-MP	SAKTI PRASAD DAS
115	WP(C)/936/2023 466/2023	DIPTIBALA SAHU-MP	RASHMI NARAYAN PATNAIK
116	WP(C)/939/2023 467/2023	SANTOSH KUMAR NAYAK-MP	JAJATI KESHARI KHUNTIA
117	WP(C)/942/2023 468/2023	RANKANIDHI MANGARAJ-MP	ABHIRAM SWAIN
118	WP(C)/33039/2021 469/2023	SMRUTI RANJAN ACHARYA-MP	BIJAYA KUMAR PATTANAIK
119	WP(C)/943/2023 470/2023	DHANANJAY SAHOO-MP	BIRAJA PRASANNA DAS
120	WP(C)/944/2023 471/2023	BHUBANESWAR COLLEGE OF PHARMACY, KHURDA-MP	DEVI PRASAD DASH
	WP(C)/945/2023		

121	472/2023 WP(C)/946/2023	PRAMOD KUMAR GOUDA-MP	BIJAYA KUMAR PATTANAIAK
122	473/2023 WP(C)/947/2023	RAGHUNATH KAR-MP	CHANDRAKANTA NAYAK
123	474/2023 WP(C)/952/2023	M/S SHREE INDUSTRIES, SUNDARGARH-MP	ADHIRAJ MOHANTY
124	475/2023 WP(C)/953/2023	SARAT KUMAR RATH-MP	RAJEET ROY
125	476/2023 WP(C)/955/2023	MANASI DASH-MP	PARSURAM MOHAPATRA
126	477/2023 WP(C)/956/2023	BANDANA NAYAK-MP	PARSURAM MOHAPATRA
127	478/2023 WP(C)/957/2023	PRAMOD KUMAR MOHANANDA-MP	RAJJEET ROY
128	479/2023 WP(C)/959/2023	PRIYABATI SUNA-MP	RAJJEET ROY
129	480/2023 WP(C)/960/2023	H.SATYANARAYAN-MP	P. V. BALAKRISHNA
130	481/2023 WP(C)/19356/2017	ANIL PR.CHAND-MP	M/S.TAPESH ROY
131	482/2023 WP(C)/962/2023	JAYANTA KUMAR DAS-MP	RAJJEET ROY
132	483/2023 WP(C)/23157/2015	PRAVAKAR MANIA-MP	BYOMOKESH SAHOO
133	484/2023 WP(C)/965/2023	M/S LAXMI SAW MILL, KEONJHAR-MP	SUBAS CHANDRA DAS
134	485/2023 WP(C)/967/2023	BISHNUPRIYA KAMILA-MP	PRAKASH KUMAR MISHRA
135	486/2023 WP(C)/969/2023	KEDARNATH BHOI-MP	JASHOBANTA DASH
136	487/2023 WP(C)/12297/2022	KRIDAY REALTY PVT. LTD., BBSR-MP	SOUMENDRA PATTANAIAK,C.K.MOHANTY,S.SAHOO
137	488/2023 WP(C)/970/2023	SIMADRI KRISHNA RAO-MP	DHANOJ KUMAR SAHOO
138	489/2023 WP(C)/973/2023	BHAKTABANDHU PATRA-MP	LAXMIKANTA MOHANTY
139	490/2023 WP(C)/17675/2022	SUCHITRA KUMARI BEURA-MP	LAXMIKANTA MOHANTY
140	491/2023 WP(C)/974/2023	PRAMILA PRADHAN-MP	SHASHI BHUSAN JENA
141	492/2023 WP(C)/30540/2022	SUDHIR KUMAR PATTANAIAK-MP	DURGESH NARAYAN RATH
142	493/2023 WP(C)/26371/2022	MD, ODISHA STATE CO OPERATIVE BANK LTD., BBSR-MP	KALI PRASAD NANDA
143	494/2023 WP(C)/984/2023	SARBA JANINA PUJA COMMITTEE, CUTTACK-MP	PRAKASH RANJAN BARIK
144	495/2023 WP(C)/905/2023	M/S EARTH AND ENVIRONMENT, BBSR-MP	CHINMAYA KUMAR NAYAK
145	496/2023 WP(C)/985/2023	BINAPANI PRADHAN-MP	PRASANTA KUMAR MOHANTY
146	497/2023 WP(C)/31537/2022	SURYAKANT NAIK-MP	
147	498/2023 WP(C)/998/2023	SAROJA KUMAR RAUL-MP	SOUMYA RANJAN MOHANTY
148	499/2023 WP(C)/11644/2022	BETIKHAI BAG-MP	AMIT PRASAD BOSE
149	500/2023 WP(C)/26805/2022	RASANA MALLIK-MP	BIJAYA KUMAR NAYAK 3
150	501/2023 WP(C)/26808/2022	SURAMA JANI-MP	BIJAYA KUMAR NAYAK 3
151	502/2023 WP(C)/1006/2023	MAMUNI ADAK-MP	DILLIP KUMAR RAY
152	503/2023	ODISHA SMALL INDUSTRIES CORP. LTD.,CUTTACK-MP	JATINDRA KUMAR MOHAPATRA

153	WP(C)/1007/2023 504/2023	SUSIL KUMAR SAHOO-MP	KABIRAJ PRADHAN
154	WP(C)/1008/2023 505/2023	ANSHUMAN SAMANTARAY-MP	TANMAY MISHRA
155	WP(C)/1009/2023 506/2023	NABIN K.SAHOO-MP	RANJAN KUMAR NAYAK
156	WP(C)/15602/2012 507/2023	RAKESH KUMAR MALLICK-MP	RAJIB RATH
157	WP(C)/1012/2023 508/2023	BHARAT BHUSAN PARIDA-MP	SHIVSANKAR MOHANTY
158	WP(C)/1014/2023 509/2023	BHUBANESWAR INDUSTRIAL WORKERS UNION, BBSR-MP	MRATIK DASH
159	WP(C)/31687/2022 510/2023	SRIMANTA KUMAR DASH-MP	CHINMAYA MOHANTY
160	WP(C)/1017/2023 511/2023	JAY KUMAR JAJODIA-MP	KIRTITA BANERJEE
161	WP(C)/22962/2022 512/2023	MANORANJAN SAHANI-MP	ARADA JENA
162	WP(C)/32019/2022 513/2023	SANGRAM KESHARI DASH-MP	BISWARANJAN DALAI
163	WP(C)/1020/2023 514/2023	PADMALOCHAN BUDULA-MP	SHASHI BHUSAN JENA
164	WP(C)/1021/2023 515/2023	SITARAM JENA-MP	M/S.DAYANIDHI MOHANTY
165	WP(C)/427/2013 516/2023	M/S SABITA ENTERPRISES, KORAPUT-MP	KAJAL SAHOO
166	WP(C)/1022/2023 517/2023	NARENDRA PANDA-MP	ASHOK KUMAR BEHERA
167	WP(C)/41529/2021 518/2023	PRITISH KHAMARI-MP	MANAS KUMAR CHAND
168	WP(C)/1031/2023 519/2023	SAIBANI MOHANTY-MP	BIJAYA KUMAR BEHERA 1
169	WP(C)/1039/2023 520/2023	RANJIT KUMAR ROUT-MP	SANJIB KUMAR BHANJADEO
170	WP(C)/1040/2023 521/2023	RAMA KRUSHNA MOHANTY-MP	BIJAYA KUMAR BEHERA 1
171	WP(C)/1041/2023 522/2023	BISWARANJAN MOHANTY-MP	M/S.N.C.SAHOO
172	WP(C)/3127/2008 523/2023	CHANDRA BHANU RAUTO-MP	
173	WP(C)/9805/2021 524/2023	BIDHU BHUSAN NANDA-MP	
174	WP(C)/29748/2022 525/2023	CHINAM RASHMI PATRO-MP	BIDYALOK MOHAPATRA
175	WP(C)/1050/2023 526/2023	SWARUP KUMAR PARIJA-MP	MOHENDRA KUMAR MOHAPATRO
176	WP(C)/1052/2023 527/2023	SESHADEV SANBADA-MP	BANAMALI SAHOO
177	WP(C)/1053/2023 528/2023	ASHOK KUMAR ROUT-MP	BIBHUTI BHUSAN MISHRA
178	WP(C)/1056/2023 529/2023	RAJESWARI PANIGRAHI-MP	RAJJEET ROY
179	WP(C)/1058/2023 530/2023	PRABODH CHANDRA MOHANTY-MP	RABINDRA NATH PRUSTY
180	WP(C)/1057/2023 531/2023	JOSHNA GARADA @ JOCCHNA-MP	RAJJEET ROY
181	WP(C)/1059/2023 532/2023	SUGYANA KISHORE PARIDA-MP	SAMARENDRA MOHANTY
182	WP(C)/1061/2023 533/2023	PRANATI MISHRA-MP	HIMANSHU BHUSAN DASH
183	WP(C)/1062/2023 534/2023	JHARIA MEHER-MP	PRASANTA KUMAR NAYAK
	WP(C)/1063/2023		

184	535/2023 WP(C)/1048/2023	M/S SHAKAMBHARI METALLICS PVT. LTD, BALASORE-MANGYA PRAKASH PARIDA	
185	536/2023 WP(C)/1064/2023	JAYACHANDRA MEHER-MP	PRASANTA KUMAR NAYAK